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SLP(C)No. 11483 OF 2004  
ITEM No.MM-1

Court No.3

SECTION XII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.11483/2004

(From the judgement and order dated 28/04/2004 in CRP 3203/2000  
of The HIGH COURT OF MADRAS)

M/S. ASHA GOLD COVERING WORKS

Petitioner (s)

VERSUS

M. MOHD. MOHIDEEN & ORS.

Respondent (s)

(With prayer for interim relief)

Date : 28/06/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN  
HON'BLE MR. JUSTICE P.VENKATARAMA REDDI

For Petitioner (s)Mr. L.N.Rao,Sr.Adv.  
Mr. S.Aravindh,Adv.

Mr. V. Krishna Murthy,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

Post it in the first week after reopening.

( Y.P. Dhamija )  
AR-cum-PS

(Veera Verma )  
Court Master